

HIGH COURT OF TRIPURA
AGARTALA

CIRCULAR

Dated Agartala, the 30th August, 2018

Hon'ble the High Court has been pleased to declare Court Nos.5 & 6 of the Judicial Magistrates of the First Class at Agartala in West Tripura Judicial District as Fast Track Courts with immediate effect to deal with the cases relating to crimes against women triable by Judicial Magistrates of the First Class within their Jurisdiction.

2. All such cases relating to crimes against women triable by Judicial Magistrates of First Class after institution within the jurisdiction of these Courts be transferred to Court No.5 & 6 and all such cases relating to crimes against women pending in other Courts be withdrawn and transferred rationally to Court No.5 & 6 immediately.

3. This is issued in supersession of earlier Notification(s) issued in this regard.

Sd/-
(S. G. Chattopadhyay)
Registrar General

No. F. 26(1)(a)-HC/13-18/14472-516


Dated, Agartala, the 30th August, 2018

Copy to:-

1. The Principal Secretary to His Lordship, Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Advocate General, Tripura, Agartala.
4. The Chairman, Bar Council of Tripura, Agartala.
5. The LR & Secretary, Law, Government of Tripura, Agartala.
6. The Secretary, High Court Bar Association, High Court of Tripura, Agartala.
7. The Secretary, Tripura Bar Association, Agartala.
8. The District & Sessions Judge, South Tripura Judicial District, Belonia/Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Khowai Judicial District, Khowai/Unakoti Judicial District, Kailashahar/Sepahijal Judicial District, Sonamura.
9. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Addl. District & Sessions Judge, Court No.2, 3, 4 & 5, West Tripura Judicial District, Agartala.
12. The Registrar (Admn.), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. The Civil Judge (Sr.Divn.) & Asstt. Sessions Judges (Court No. 1 & 2), West Tripura Judicial District.
15. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala. She is requested to rationalize the distribution of cases among the Courts of Judicial Magistrates functioning within the jurisdiction of West Tripura Judicial in terms of the circular.
16. The Chief Judicial Magistrate, North Tripura Judicial District, Dharmanagar/South Tripura Judicial District, Belonia/Dhalai Judicial District, Ambassa/West Tripura Judicial District, Agartala/Khowai Judicial District, Khowai/Sepahijal Judicial District,

Sonamura/Gomati Judicial District, Udaipur/Unakoti Judicial District, Kailashahar.
They are requested to rationalize the distribution of cases among the Courts of Judicial Magistrates functioning with the jurisdiction of their respective jurisdiction.

17. The Addl. Chief Judicial Magistrate, West Tripura Judicial District, Agartala.
18. All Deputy Registrars, High Court of Tripura, Agartala.
19. The Civil Judge (Jr.Div.) & Judicial Magistrate First Class (Court No.1 & 2), Agartala, West Tripura Judicial District.
20. The Judicial Magistrate First Class-cum-Civil Judge (Jr.Div.) (Court No. 1, 2, 3, 4, 5 & 6), Agartala, West Tripura Judicial District.
21. The System Analyst, High Court of Tripura for uploading the Notification in the official website.
22. File No.F.44(11)(a)-HC/2016.


30.8.18
Registrar General.